

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 15th February, 2017

No.HC.VII-100 (Pt.-V)/2010/ 638 /A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the East Zone Regional Conference on '**Enhancing the Excellence of Judicial Institutions : Challenges and Opportunities**', organized by the National Judicial Academy (NJA) India, Bhopal in collaboration with the High Court of Sikkim and Sikkim Judicial Academy **on 1st & 2nd April, 2017 at Gangtok (Sikkim)**

Sl. No.	Name	Designation
1.	Smti Gypsy Deb	Munsiff No.1, Hailakandi
2.	Smti Bobidita Gogoi	Munsiff No.1, Jorhat
3.	Shri Uttam Chetri	Munsiff , Bongaigaon
4.	Shri Siddhartha Shankar Sharma	Munsiff No.1, Barpeta
5.	Shri Jayanta Kumar Saikia	Munsiff No.2, Cachar, Silchar
6.	Shri Surajit Baruah	Munsiff No.1, Nagaon
7.	Shri Nirmal Kumar Laskar	Munsiff No.1, Golaghat
8.	Smti Mary Kamsi	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Naharlagun, Capital Complex District, Arunachal Pradesh
9.	Shri T. Lalhmachhuana	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl District, Mizoram
10.	Smti Seyielenuo Mezhii	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1 st Class, Wokha, Nagaland

The details regarding venue, accommodation etc. will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-V)/2010/ 639-668 /A dated 15 .02.2017

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal
2. The Director, Sikkim Judicial Academy.
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
6. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
7. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
8. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.
The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to TA and DA as admissible under the Rules.
9. The Registrar General, High Court of Sikkim, Gangtok.
10. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
11. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participant of his / her State accordingly.**
13. The District & Sessions Judge, Hailakandi / Jorhat / Bongaigaon / Barpeta / Cachar, Silchar / Nagaon / Golaghat. **He / she is requested to inform the nominated participant of his / her respective District accordingly.**
14. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
15. Smti Gypsy Deb, Munsiff No.1, Hailakandi.
16. Smti Bobidita Gogoi, Munsiff No.1, Jorhat.
17. Shri Uttam Chetri, Munsiff, Bongaigaon.
18. Shri Siddhartha Shankar Sharma, Munsiff No.1, Barpeta.
19. Shri Jayanta Kumar Saikia, Munsiff No.2, Cachar, Silchar.
20. Shri Surajit Baruah, Munsiff No.1, Nagaon.
21. Shri Nirmal Kumar Laskar, Munsiff No.1, Golaghat.
22. Smti Mary Kamsi, Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.) Naharlagun, Capital Complex District, Arunachal Pradesh.
23. Shri T. Lalhmachhuana, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl District, Mizoram.
24. Smti Seyielenuo Mezhii, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Wokha, Nagaland.
25. The Administrative Officer, Judicial Academy, Assam.
26. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of Gauhati High Court immediately.**
27. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
29. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
30. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

AA 15.2.17
Registrar (Judicial)